

DIVISION BENCH  
COURT - II

O-222

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/61(KB)2024  
IN  
C.A.(CAA)/4(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>TH</sup> JULY 2024**

IN THE MATTER OF	NOURISHCO BEVERAGES LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance (via video conferencing/physically)**

Mr. D.N. Sharma, Adv. ] for the Petitioner

Mr. A. Agarwal, Adv.

Mr. B. Chakraborty, Adv.

Mr. Channakeshava, JD from the office of RD(ER), Kolkata

**ORDER**

1. Ld. Counsel / AR for the parties present.
2. Ld. Counsel for the Petitioner undertakes in open court that NOC from SEBI does not require in this case as per para 5 of the Rejoinder.
3. Heard. **Reserved for Orders.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**